

which were constituted by the Ministry for specific purposes and which have already completed their works and submitted their reports since 1955, giving the dates of their constitution, the dates of submission of reports by each of them;

(d) names and such reports which have been considered and decisions already taken;

(e) names of such reports as are still under the consideration of Government; and

(f) the names of such ad-hoc bodies which are still functioning giving the dates of their appointment and the dates on or before which they have to submit their reports to Government?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) to (f). A statement is laid on the Table of Lok Sabha. [See Appendix IV, annexure No. 88.]

Statutory Bodies under the Ministry of Community Development

1208. Shri Shree Narayan Das: Will the Minister of Community Development be pleased to state:

(a) the names of statutory and ad hoc bodies functioning under his Ministry giving reference to the resolutions or enactments under which these bodies were constituted and are functioning;

(b) the names of such statutory bodies as have ceased to function after 1955;

(c) the names of ad-hoc bodies including Committees and Commissions which were constituted by the Ministry for specific purposes and which have already completed their works and submitted their reports since 1955, giving the dates of their constitution, the dates of submission of reports by each of them;

(d) the names of such reports which have been considered and decisions already taken;

(e) the names of such reports as are still under the consideration of Government; and

(f) the names of such ad hoc bodies which are still functioning, giving the dates of their appointment and the dates on or before which they have to submit their reports to Government?

The Minister of Community Development (Shri S. K. Dey): (a) There are no statutory or ad hoc bodies functioning under this Ministry.

(b) Question does not arise.

(c) An Expert Committee to examine the subject of training of Project Personnel and make suitable recommendations in respect thereof was appointed by the Ministry on the 15th October, 1955. Their report has not yet been formally submitted to the Ministry. It is expected to be done in a fortnight's time.

(d) and (e). The report will be considered by the Ministry on receipt.

(f) Nil.

Masulipatam Port.

1209 Shri M V. Krishna Rao: Will the Minister of Transport and Communications be pleased to state:

(a) the total amount allotted for the Masulipatam port during the First Five Year Plan and how much was spent during that period, and

(b) the total allotment for the Masulipatam port during the Second Five Year Plan?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Rs. 1.75 lakhs and Rs. 1.5 lakhs respectively.

(b) Rs. 4.2 lakhs.